

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 926/(MAH)/2017

CORAM:

Present:

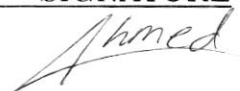
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Laxman Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawala		

ORDER

CSA No. 923/230-232/NCLT/MB/MAH/2017
CSA No. 924/230-232/NCLT/MB/MAH/2017
CSA No. 925/230-232/NCLT/MB/MAH/2017
CSA No. 926/230-232/NCLT/MB/MAH/2017
CSA No. 927/230-232/NCLT/MB/MAH/2017
CSA No. 928/230-232/NCLT/MB/MAH/2017
CSA No. 929/230-232/NCLT/MB/MAH/2017
CSA No. 930/230-232/NCLT/MB/MAH/2017
CSA No. 931/230-232/NCLT/MB/MAH/2017
CSA No. 932/230-232/NCLT/MB/MAH/2017
CSA No. 933/230-232/NCLT/MB/MAH/2017
CSA No. 934/230-232/NCLT/MB/MAH/2017
CSA No. 935/230-232/NCLT/MB/MAH/2017
CSA No. 936/230-232/NCLT/MB/MAH/2017
CSA No. 937/230-232/NCLT/MB/MAH/2017
CSA No. 938/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 08.11.2017.

✓ Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)